## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

ATTENDANCE-CUM-ORDER SHEET OF THE	TE TEAKING HELD ON 09.02.2016 AT 10.50 AM
TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.103/252/HDB/2018
NAME OF THE COMPANY	Centre Technologies Private Limited
The state of the s	
NAME OF THE PETITIONER(S)	Cantre Technologies Private Limited
(a)	Captile Teelinologies Tivate Zimies
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
NAME OF THE RESTORDENT(S)	Registrat of Companies, Hyderabad
TINDED GEGTION	252
UNDER SECTION	252

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SREEDHAR NUKALA	Chartered Acco	Streening - Cyahoo.com	Negerson:
	:		

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## ORDER

Heard Mr.Sreedhar Nukala Learned Chartered Accountant for the Petitioner.

He has not sought interim orders. Issue notice to RoC and RoC is directed to submit his report within 3 weeks.

Post the Case on 09th March 2018.

Member (T)

Member (J)

Ramu